

M/s Piyush Colonisers Limited

(Company under CIRP)

List of Members of CoC -Secured (Financial Creditors in terms of Regulation 8) as updated on 02nd Jan., 2021

This list supercedes all earlier lists in this category

Secured Financial Creditors

| Sr. No. | Name of claimant | Amount Claimed (Rs.) | Amount Provisionally Admitted (Rs) |
|--|--|----------------------|------------------------------------|
| 1 | Oriental bank of commerce | 31,37,88,033 | 31,37,88,033 |
| 2 | Bank of Maharashtra | 3,87,97,810 | 3,87,97,810 |
| 3 | Religare Housing Development Finance Corporation Limited | 9,20,78,585 | 9,17,78,585 |
| 4 | Bank of Baroda | 12,79,01,402 | 12,78,53,000 |
| 5 | Indiabulls Housing Finance Ltd. | 1,20,71,412 | 1,20,71,412 |
| 6 | Intec Capital Ltd | 3,86,91,657 | 3,85,75,377 |
| Sub Total Secured Financial Creditors (A) | | 62,33,28,899 | 62,28,64,217 |

Note :

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| 1 | Claims have been provisionally admitted on the basis of documents received with claim. Upon subsequent verification of claim, the claim may be rejected/ accepted as it is / accepted for a reduced amount . |
| 2 | In terms of Regulation 12 of IBBI (Corporate Insolvency Resolution for Corporate Persons) Regulations, 2016 as amended upto date, this list includes creditors whose claims have been received in terms of Regulation 12(1)&(2) and subsequent court rulings in this regard. |


